

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3052

ANSWERED ON:18.12.2008

ACCIDENTS ON RAILWAY TRACKS PASSING THROUGH NATIONAL PARKS

Tripathy Shri Braja Kishore;Verma Shri Ravi Prakash

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether accidents on railway tracks passing through various National Parks including Dudhwa National Park and Katerniaghat Wildlife Division has been increasing;
- (b) if so, the details thereof for the last three years and the current year;
- (c) whether the Railways have fixed any speed limit for trains passing through the National Park area;
- (d) if so, the details thereof;
- (e) whether the Government of Uttar Pradesh has asked the Railways to remove railway line from the entire stretch of Dudhwa National Park and Katerniaghat Wildlife Division;
- (f) if so, the details thereof and the reaction of Railways thereto;
- (g) whether eminent environmentalists and public representatives have demanded for removal/ diversion of Mailani - Gonda rail section to save the wild lives; and
- (h) if so, the response of the Railways thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS ( DR. R. VELU )

(a): Yes, Sir.

(b): Wild life accident reported for the last three years and the current year are as under:

Year No. of accidents

2005-06 1

2006-07 1

2007-08 5

2008-08 (upto Oct'08) 1

(c): Yes, Sir.

(d): Temporary speed restriction for trains passing in the National Park area are as under:

(i) Palia Kalan – Dudhwa: Speed restriction of Stop Dead +10 kmph at Km 232/6-228/6.

(ii) Palia Kalan – Dudhwa: Speed restriction of 50 kmph at Km 226/0-225/9.

(iii) Dudhwa – Sonaripur: Speed restriction of 20 kmph at Km 222/05-221/04.

(iv) Sonaripur – Belrayan: Speed restriction of 30 kmph at Km 207/6-194/06.

(e): No, Sir.

(f): Does not arise.

(g): Yes, Sir.

(h): The Railway line cannot be removed/diverted from the Dudhwa National Park as railway track between Belrayan to Palia Kalan is near the international border of Nepal. Due to strategic reasons and international security of the country, it will not be possible to remove/ divert the alignment of track. At present the matter is Sub - Judice and writ petition is before the Hon'ble High Court,Lucknow Bench.